GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2795 ANSWERED ON:26.11.2010 INDIAN PUBLIC HEALTH STANDARDS Pakkirappa Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether structural, personnel, equipment and management standards have been defined in Indian public health standards;
- (b) if so, the details thereof;
- (c) whether such standards have been evolved for sub centres, primary health centres and district hospitals in the country;
- (d) if so, the details thereof;
- (e) whether facility survey has been undertaken for upgradation of these centres; and
- (f) if so, the details thereof, State-wise including Karnataka?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) Yes.
- (b) Indian Public Health Standards define:
- (i) Minimum Assured Services: Medical and Emergency Care, Maternal and Child Health Care including Family Planning, Medical Termination of Pregnancy, Nutrition Services, School Health Services, Adolescent Health Care and National Health Programmes including Revised National Tuberculosis Programme, Integrated Disease Surveillance Programme, National Programme for Control of Blindness, National Vector Borne Disease Programme and National AIDS Control Programme, Referral & Transport Services, Laboratory Services, Mainstreaming of AYUSH, Record of data on vital statistics.
- (ii) For various levels of hospitals IPHS enumerates list of medical and surgical conditions and procedures Service Mix that hospital of various bed strength are expected to provide.
- (iii) Physical infrastructure like building specification, residential accommodation, etc. that are required for these facilities.
- (iv) Equipment and furniture requirement as per the level of the facility and the services provided
- (v) Manpower requirements as per the level of the facility and the services provided
- (vi) Job responsibilities and job description of various levels of staff including Medical Officers of PHC, ANMs/Male Worker in Sub-Centre
- (vii) Drugs list suggested as per the level of the facility and the services provided
- (viii) Other support services like kitchen, dietary services, laundary, Bio-waste management guidelines and Transport facilities
- (ix) Management guidelines for Quality Assurance, Internal and External Monitoring Mechanism, Rogi Kalyan Samiti and accountability under Charter of Patients Rights.
- (c) IPHS, 2007 has been formulated and published for the following levels of facilities:-
- (i) Sub-Centre
- (ii) Primary Health Centres
- (iii) Community Health Centres
- (iv) Sub-District /Sub-Divisional Hospitals 1-50 bedded

- (v) Sub-District /Sub-Divisional Hospitals 51-100 bedded
- (vi) District Hospitals 101 200 bedded
- (vii) District Hospitals 201 300 bedded
- (viii) District Hospitals 301 500 bedded
- (d) Indian Public Health Standards are available on the official web site of this Ministry namely www.mohfw.nic.in.
- (e) & (f) IPHS Facility Survey has been done by the following States for CHC level: Chhatisgarh, Utrakhand, Manipur, Mizoram, Tripura, Goa, Haryana, Punjab, West Bengal and Union Territory for Dadra Nagar Haveli & Puducherry. IPHS Facility Survey has not been done by the Karnataka State. Details are available in the web-site of NRHM, Ministry of Health & Family welfare, namely www.mohfw.nic.in/NRHM.htm